

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3393
ANSWERED ON 21.03.2023

SOLAR STREET LIGHTS IN GRAM PANCHAYATS

†3393. SHRI DINESH CHANDRA YADAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is working on any scheme to install solar street lights in all Gram Panchayats of the country;
- (b) if so, the assistance being provided to Gram Panchayats by the Union Government;
- (c) the number of Gram Panchayats assisted under the scheme so far, State-wise; and
- (d) the details of the amount spent, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) The Basic (Untied) Grants recommended by the 15th Finance Commission for the period 2021-22 to 2025-26 may be utilized for delivering basic services including street-lighting enshrined in the Eleventh Schedule to the Constitution. Rs. 2,36,805 crore (Rs. 142083 crore Tied Grant and Rs. 94722 crore Untied Grant) has been recommended by the Finance Commission for this period in all the three tiers and Traditional Local Bodies in Sixth Schedule areas in 28 States.

(d) The Panchayats incur expenditure on basic services including street lighting as per their approved Panchayat Development Plan based on locally felt needs and priorities. However, details of the amount spent by Panchayats, in this regard, State-wise is not maintained Centrally.
